

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 205 of 2011

[Arising out of Order-in-Appeal No OIA-64-66/2011/CUS/COMMR-A-/KDL dated 21.02.2011
passed by Commissioner (Appeal) Customs, Ahmedabad]

Subhash Choudhary

.... Appellant

Authorized Signatory
Arunodaya, Bapu Bhai Vashi Road,
Vile Parle, W, Mumbai, Maharashtra

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE :

Shri Hardik Modh, Advocate for the Appellant-Revenue
Shri S. Airam, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 10.12.2019

DATE OF DECISION: 20.12.2019

Appeal disposed of. For order, see order of date in Customs Appeal
No. 204 of 2011.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**